



**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF TRIPURA : AGARTALA**

No.F.65 (2)-HC/2018/ 345

Dated, Agartala, the 17th March, 2018

NOTIFICATION

The High Court Legal Services Committee, High Court of Tripura, in exercise of the powers conferred under Regulation 6(b) of the National Legal Services Authority (Lok Adalats) Regulations, 2009, hereby constitutes the Bench of the National Lok Adalat scheduled to be held on 14.04.2018 to exercise jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 to determine and to arrive at a compromise or settlement between the parties to cases pending before the Hon'ble High Court and referred to the aforesaid National Lok Adalat.

Court of the aforesaid National Lok Adalat shall comprise of: –

Hon'ble Mr. Justice S. Talapatra	Presiding Judge
(1) Sri S. Sharma Roy	Member/Conciliator
(2) Sri A. Debbarma	Member/Conciliator

The Lok Adalat shall hold its sitting on **14.04.2018** in the High Court of Tripura at Capital Complex, Agartala from **10.00 AM to 04.00 PM.**

This Notification will have immediate effect.

By order,

Sd/-

(A. Pandey)

**Secretary to the High Court Legal Services Committee,
High Court of Tripura**

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Dated, Agartala, the 17th March, 2018

Copy to: –

01. Registrar General, High Court of Tripura, Agartala for information;
02. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura for information;
03. Sri S. Sharma Roy, Registrar (Vigilance), High Court of Tripura, Agartala for information. He is also requested to act as a Member/Conciliator in the said National Lok Adalat;
04. Sri A. Debbarma, Registrar (Judicial), High Court of Tripura, Agartala for information. He is also requested to act as a Member/Conciliator in the said National Lok Adalat;
05. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;

06. The Registrar (Admin., P&M), High Court of Tripura, Agartala;
07. All the Deputy Registrars, High Court of Tripura, Agartala;
08. The Chief Librarian, High Court of Tripura, Agartala;
09. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship;
10. All the Assistant Registrars, High Court of Tripura, Agartala;
- ✓ 11. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court of Tripura; and
12. Notice Board of the Court-house.

17.3.18

(A. Pandey)
Secretary to the High Court Legal Services Committee,
High Court of Tripura